

**GOVERNMENT OF INDIA  
EXTERNAL AFFAIRS  
LOK SABHA**

UNSTARRED QUESTION NO:2103  
ANSWERED ON:07.12.2011  
NUCLEAR REACTORS  
Singh Shri Ravneet

**Will the Minister of EXTERNAL AFFAIRS be pleased to state:**

- (a) whether the operations of French and US Companies for building nuclear reactors in India are dependent on nuclear cooperation negotiations with Japan;
- (b) if so, the details thereof;
- (c) the conditions that Japan is expected/has made for signing nuclear treaty;
- (d) whether the Government of Australia has agreed to provide fuel for our nuclear reactors; and
- (e) if so, the details thereof and the time by which the fuel is likely to be provided by Australia for the Indian reactors?

**Answer**

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SMT. PRENEET KAUR)

- (a) to (c) On 25 June 2010, the Government of Japan announced its decision to commence negotiations with the Government of India on an Agreement for Cooperation in the Peaceful Uses of Nuclear Energy. Three rounds of negotiations have been held so far. Discussions are continuing on a draft Nuclear Cooperation with Japan. An inter-governmental agreement between India and Japan will enable Japanese companies to participate in India's nuclear programme, directly or by way of supplying material and equipment to other vendors building nuclear reactors in India.
- (d) & (e) There are press reports that Australia is considering supply of Uranium to India. It is not possible as yet to provide the time by which Uranium for our reactors will be available from Australia.